RAJYA SABHA

Thursday, the 14th August, 2014/23rd Sravana, 1936 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

RE. DEMAND TO SUSPEND QUESTION HOUR TO TAKE UP THE CONSTITUTION AMENDMENT BILL

MR. CHAIRMAN: Hon. Members are informed that as announced yesterday, the time for giving amendments to the Constitution (One Hundred and Twenty-first Amendment) Bill, 2014, and the National Judicial Appointments Commission Bill, 2014, is up to 11.30 a.m. Thereafter, no amendments will be accepted. Members are requested to cooperate.

Now, Question No. 521. ... (Interruptions) ...

श्री नरेश अग्रवाल (उत्तर प्रदेश) : आज क्वेश्चन ऑवर नहीं। ...(व्यवधान)... आज क्वेश्चन ऑवर नहीं, सर। ...(व्यवधान)... आज क्वेश्चन ऑवर मत कीजिए। यह बहुत इम्पॉर्टेंट बिल है। ...(व्यवधान)...

SHRI DEREK O'BRIEN (West Bengal): Sir, the Parliamentary Affairs Minister has written to you. ... (Interruptions) ...

श्री सभापति : नहीं, क्वेश्चन ऑवर में सब कुछ इम्पॉर्टेंट है। ...(व्यवधान)...

श्री नरेश अग्रवाल : सर, यह बहुत इम्पॉर्टेंट कांस्टीट्यून अमेंडमेंट बिल है। ...(व्यवधान)...

श्री सतीश चन्द्र मिश्रा (उत्तर प्रदेश) : सर, कांस्टीट्यूशन अमेंडमेंट बिल ले लीजिए। आज क्वेश्चन ऑवर नहीं लीजिए। ...(व्यवधान)... आज क्वेश्चन ऑवर को डिस्पेंस कर दीजिए और कांस्टीट्यूशन अमेंडमेंट बिल ले लीजिए। ...(व्यवधान)...

श्री नरेश अग्रवाल : आज क्वेश्चन ऑवर नहीं लीजिए। ...(व्यवधान)... आज इसे सस्पेंड कीजिए। ...(व्यवधान)... यह प्रिसिडेंट नहीं माना जाएगा। ...(व्यवधान)... इसे प्रिसिडेंट मत बनाइए, लेकिन ...(व्यवधान)...

श्री सभापति : जो शैड्यूल्ड बिजनेस है, उसको चलने दीजिए। ...(व्यवधान)... शरद जी, आप बताइए, आप क्या कहना चाहते हैं।? ...(व्यवधान)... One minute. ... (Interruptions)...

श्री सतीश चन्द्र मिश्रा : सर, पहले कांस्टीट्यूशन अमेंडमेंट बिल ले लीजिए। ...(व्यवधान)...

श्री नरेश अग्रवाल : सर, पूरा हाउस यह चाहता है कि ...(व्यवधान)...

MR. CHAIRMAN: One by one. ... (Interruptions)... One by one. ... (Interruptions)... शरद जी, बताइए। ...(व्यवधान)...

Question Hour

श्री शरद यादव (बिहार) : सभापति जी ...(व्यवधान)...

SHRI DEREK O'BRIEN: Sir, the Parliamentary Affairs Minister has written to you with a request to suspend Question Hour to take up the Bill. ... (Interruptions)...

MR. CHAIRMAN: We have sufficient time to be able to do both. ... (Interruptions)...

श्री नरेश अग्रवाल : सर**,** पूरा सदन चाहता है। ...(व्यवधान)... आप पूरे सदन से पूछ लीजिए। ...(व्यवधान)... रेग्यूलेशन कर लीजिए। ...(व्यवधान)...

श्री सभापति : आप ऐसा क्यों कर रहे हैं? ...(व्यवधान)... शरद जी, आप बताइए।(व्यवधान)...

श्री शरद यादव : सभापति जी, ...(व्यवधान)... वे बैठें, तब तो मैं बोलूं। ...(व्यवधान)...

MR. CHAIRMAN: Please sit down. ... (Interruptions)... Please sit down. ... (Interruptions)... One minute, please.

श्री शरद यादव : सभापति जी, यह बिल बहुत महत्वपूर्ण है। यह बहुत इम्पॉर्टेंट बिल है और इसको एक घंटे में पूरा करना है और सरकार की भी इच्छा है कि एक बजे तक इसको पूरा करना है। ...(व्यवधान)... सर, यह बिल जो है, इससे देश के लोकतंत्र का जो इतना बड़ा खंभा है, उसके बारे में एक रास्ता निकालना है। तो इस पर सारे लोगों की बहस और राय आनी चाहिए, तो इसके लिए थोड़ा समय चाहिए। मेरी आपसे विनती है कि अगर सरकार एग्री हो, तो जो क्वेश्चन ऑवर है, इसको ...(व्यवधान)... इसमें कोई हर्ज नहीं है। ...(व्यवधान)...

श्री सभापति : प्रकाश जी, आप क्या कहते हैं?

सूचना और प्रसारण मंत्रालय के राज्य मंत्री; पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय के राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री प्रकाश जावडेकर) : सभापति जी, अगर सदन की इच्छा चर्चा करने की है और बिल सचमुच महत्वपूर्ण है, तो आज क्वेश्चन ऑवर को डिस्पेंस किया जा सकता है। ...(व्यवधान)... यही तो हमारी भी इच्छा है। ...(व्यवधान)...

MR. CHAIRMAN: One minute, please. ... (Interruptions)... आप बताइए, आप क्या कहना चाहते हैं?

श्री प्रकाश जावडेकर : यह पूरे सदन की इच्छा है। ...(व्यवधान)...

श्री सभापति : एक मिनट। ...(व्यवधान)... आप बैठ जाइए, प्लीज़। ...(व्यवधान)... Please sit down. ... (Interruptions)... Don't keep standing. That is not correct, please sit down. ... (Interruptions)...

श्री मधुसूदन मिस्त्री (गुजरात) : सर मुझे इसके बारे में नहीं कहना है। लेकिन आज क्योंकि जीरो ऑवर नहीं होने वाला है, इस वजह से मैंने यह मुद्दा उठाया है कि ...(व्यवधान)... **श्री सभापति** : ...(व्यवधान)... अगर आपको बोलना है, तो आज जीरो ऑवर में अपना सवाल उठाइएगा। ...(व्यवधान)... वह इस वक्त नहीं उठाया जा सकता। ...(व्यवधान)...

श्री मधुसूदन मिस्त्री : सर, आज जीरो ऑवर नहीं होने वाला है, ...(व्यवधान)... इसके लिए मैं यह मुद्दा अभी उठा रहा हूं, सर। ...(व्यवधान)...

MR. CHAIRMAN: See, this is not Zero Hour.

SHRI MADHUSUDAN MISTRY: Sir, give me only two minutes, I don't want more time.

MR. CHAIRMAN: What do you want to say? Can you just mention the subject?

श्री मधुसूदन मिस्त्री : मुझे दूसरा कुछ नहीं चाहिए। ...(व्यवधान)... जीरो ऑवर ...(व्यवधान)...

MR. CHAIRMAN: What is the subject?

श्री मधुसूदन मिस्त्री : सर, सवाल यह है कि कितने दिनों से पाकिस्तान रेंजर्स भारत की सीमा पर, एल.ओ.सी. के अन्दर हैं? ...(व्यवधान)...

श्री सभापति : उसे आप जीरो ऑवर में उठाइए या स्पेशल मेंशन दीजिए। ...(व्यवधान)...

श्री मधुसूदन मिस्त्री : वहां पर वॉयलेशन हो रहा है। ...(व्यवधान)... आप सुन लीजिए, सर। ...(व्यवधान)... यह बहुत जरूरी है। ...(व्यवधान)...

MR. CHAIRMAN: Okay, fine; thank you. ... (Interruptions) ...

श्री मधुसूदन मिस्त्री : सर, आप मेरी बात तो सुन लीजिए। ...(व्यवधान)...

MR. CHAIRMAN: I can't give Zero Hour time today. ... (Interruptions) ...

श्री मधुसूदन मिस्त्री : सर, वहां बी.एस.एफ. के जवान मारे गए हैं। ...(व्यवधान)... प्राइम मिनिस्टर ने वहां पर ...(व्यवधान)...

श्री सभापति : ठीक है। ...(व्यवधान)... आप स्पेशल मेंशन दीजिए। ...(व्यवधान)...

SHRI JAGAT PRAKASH NADDA (Himachal Pradesh): No Zero Hour today, Sir.

श्री मधुसूदन मिस्त्री : अगले 15 अगस्त को ...(व्यवधान)...

श्री सतीश चन्द्र मिश्रा : सर, हम कांस्टीट्यूशन अमेंडमेंट बिल की बात कर रहे हैं और ये ...(व्यवधान)...

MR. CHAIRMAN: Thank you. ... (Interruptions)... Please don't take the precious time. Please sit down. ... (Interruptions)... Please sit down. ... (Interruptions)... ৰ্বত আহए। ...(व्यवधान)... This is not going on record. Why are you unnecessarily interrupting? Please sit down. ... (Interruptions)... Please sit down. ... (Interruptions)...

SHRI MADHUSUDAN MISTRY:*

MR. CHAIRMAN: Please sit down. There is no Zero Hour today. ... (Interruptions)... You can't impose Zero Hour on us. I am sorry. ... (Interruptions)... आप बैठ जाइए। आप क्या कर रहे हैं? ...(व्यवधान)... Please sit down. ... (Interruptions)...

श्री सतीश चन्द्र मिश्रा : सर, यह कौन-सा तरीका है? ...(व्यवधान)...

श्री नरेश अग्रवाल : कांग्रेस यह जान-बूझकर कर रही है। ...(व्यवधान)...

MR. CHAIRMAN: One minute. ... (*Interruptions*)... Please sit down. ... (*Interruptions*)... I have not called you. ... (*Interruptions*)... Please let me work it out. Hon. Members, please sit down. ... (*Interruptions*)...

SHRI P. RAJEEVE (Kerala): Sir, I have one point.

MR. CHAIRMAN: What is your point?

SHRI P. RAJEEVE: Sir, the point is, we are ready to discuss the Bill. We want a detailed discussion on the Bill. But, as per the rule, Sir, a motion should be there to suspend the Question Hour. Then, I request the Government to move a motion for suspension of the Question Hour.

MR. CHAIRMAN: We are not talking of suspending the Question Hour. So, don't make a motion. ... (*Interruptions*)... Question No. 521. Let it be answered. ... (*Interruptions*)...

श्री नरेश अग्रवाल : सर, अगर पूरा सदन सहमत है ...(व्यवधान)...सर, पूरे सदन पर चेयर की इच्छा थोपी नहीं जा सकती है। ...(व्यवधान)...

DR. V. MAITREYAN (Tamil Nadu): Sir, we urge you to suspend the Question Hour. ... (*Interruptions*)... Sir, all political parties unanimously request you to suspend the Question Hour. ... (*Interruptions*)...

SHRI JESUDASU SEELAM (Andhra Pradesh): Sir, how long will it take? The hon. Minister should come out with a correct date when these two reports are going to be finalized? ... (Interruptions)...

MR. CHAIRMAN: I have great respect for you, but ...(*Interruptions*)... But you can't speak for all political parties. ...(*Interruptions*)... I am sorry. Please allow the Question Hour to proceed. ...(*Interruptions*)... One minute, please. ...(*Interruptions*)...

SHRI JESUDASU SEELAM: What are the contents of it so far? It is difficult for the administration of Andhra Pradesh and Telangana. ...(Interruptions)...

^{*}Not recorded.

MR. CHAIRMAN: One minute. एक मिनट बैठ जाइए, the expressed anxiety about availability of time for the Constitution (Amendment) Bill and the associated Bill has been discussed threadbare. We have enough time. The time allotted will be taken for it. शारद जी का जो प्वाइंट and we have enough time. We will have *sine die* in the afternoon, as has been suggested by the hon. Minister for Parliamentary Affairs. So, there is no need for Members to get unduly anxious about it. We have time for both these things. We can do it. Let the Question Hour run. That is all. Thank you.

DR. V. MAITREYAN: You move the motion, we will all support it.

श्री नरेश अग्रवाल : सभापति महोदय, मैं प्रस्ताव करता हूं ...(व्यवधान)...

MR. CHAIRMAN: You will not succeed in this. ... (Interruptions) ...

श्री नरेश अग्रवाल : सभापति महोदय, मेरा प्रस्ताव है ...(व्यवधान)... में प्रस्ताव करता हूं ...(व्यवधान)... मेरा resolution है ...(व्यवधान)... रूल 267 के तहत मेरा resolution है ...(व्यवधान)... हम प्रस्ताव कर सकते हैं, यह हमारा अधिकार है। ...(व्यवधान)... हम प्रस्ताव कर सकते हैं। ...(व्यवधान)...

MR. CHAIRMAN: He has not moved the motion. ...(Interruptions)... He has not moved the motion. ... (Interruptions)...

श्री नरेश अग्रवाल : सर, हम प्रस्ताव मूव कर रहे हैं। ...(व्यवधान)...

DR. V. MAITREYAN: Sir, let him move the motion, and let the House decide on it. ... (Interruptions)...

MR. CHAIRMAN: No, you can't move a motion verbally. ...(Interruptions)... I am sorry, you have not moved the motion. आप प्रस्ताव verbally नहीं दे सकते हैं, आपको प्रोसीज़र मालूम है, आप बहुत सीनियर मेम्बर हैं।

श्री नरेश अग्रवाल : चेयरमैन सर ...(व्यवधान)...

श्री सभापति : इसका क्या फायदा है? देखिए अगर आप हाउस disrupt करेंगे, तो हाउस adjourn होगा। इससे क्या फायदा होगा?

DR. V. MAITREYAN: We want the discussion earlier, Sir.

MR. CHAIRMAN: No, no; you will get your discussion. ... (Interruptions) ...

श्री नरेश अग्रवाल : चेयरमैन सर, एक मिनट मेरी बात सुन लीजिए। ...(व्यवधान)...

श्री सभापति : देखिए, आप लोग एक मिनट सुनिए। केशव राव जी, कृपया आप बैठ जाइए। कल शाम को आप सबने देखा कि कितना अच्छा डिस्कशन हुआ। आज उसी तरह का डिस्कशन होगा, काफी समय है, आपको कोई चिंता नहीं है। We have discussed it in the morning meeting. Please allow the Question Hour to proceed. That is all. अगर आप इस तरफ, उस

Question Hour

तरफ, हर तरफ से disruption करेंगे, तो चेयर के पास कोई चारा नहीं रहेगा, but to adjourn the House.

श्री नरेश अग्रवाल : सर, यह disruption शब्द निकाल दीजिए, हम लोग disruption नहीं कर रहे हैं। ...(व्यवधान)...

श्री सभापति : तो आप क्या कर रहे हैं? ...(व्यवधान)...

श्री नरेश अग्रवाल : सर, मेरी बात तो सुनिए। बहुत से सदस्यों को एक बजे जाना है, उसके तमाम कार्यक्रम बने हुए हैं, पूरे सदन की इच्छा है कि Constitution Amendment Bill पर बहस शुरू कर दी जाए और एक बजे तक इस पर वोटिंग हो जाए। ...(व्यवधान)...

DR. K. KESHAVA RAO (Andhra Pradesh): Sir, let me say one thing. ...(*Interruptions*)... Please allow me. ...(*Interruptions*)...

MR. CHAIRMAN: One minute, please sit down. ...(Interruptions)... नरेश जी, कृपया आप बैठ जाइए। ...(व्यवधान)... One minute, please ...(Interruptions)... The schedule for the two Houses of Parliament is given by the Government. It is up to 14th of August unless changed again by the Government. यह कैसे किसी मेम्बर ने presume कर लिया कि 14th का मतलब है 12 o'clock on 14th or 4 o'clock on 14th. ...(Interruptions)...

SHRI Y.S. CHOWDARY (Andhra Pradesh): Sir, that was the understanding yesterday. ... (Interruptions)...

MR. CHAIRMAN: The House has a practice. No, no; I am sorry. ... (Interruptions)...

DR. V. MAITREYAN: Sir, schedule of Independence Day is also for 15th morning, and we have to reach our destination in the night. ...(Interruptions)...

MR. CHAIRMAN: I am working on the assumption that all this has been taken into account by the Government when announcing the schedule. We are all aware of it. We are all trying to finish it by early afternoon. ... (Interruptions)... No, you can't make that demand because it is not a valid demand. That's all. ... (Interruptions)... वेंकेया जी, बोलिए।

THE MINISTER OF URBAN DEVELOPMENT; THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Sir, nobody is in a hurry, neither the Government nor the Opposition, to my knowledge. But, yesterday, when this matter came in the absence of the Chairman, when the Deputy Chairman was presiding the House, the Members had expressed their concerns that they have to reach their destinations and be present for the flag hoisting ceremony in their respective

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constituencies at DC Headquarters. That being the case, it was discussed yesterday and a broad consensus was arrived at that if we were able to conclude it by lunch time, it would be easy for the Members to leave for their respective constituencies. Accordingly, if I am right, the Secretariat can correct me, the Deputy Chairman had also announced that voting will take place at 1 o' clock. That was announced ... (Interruptions)... We are not arguing with each other. So, you can put to vote what had been announced vesterday and if the House decides that we will be able to complete it by 1 o' clock and have voting and after that hon. Members can leave, I think, it will be good. It is not that the Members want to rush through this or the Members want to avoid discussion in this House. Members very much wanted to discuss it in the House. But the sanctity of August 15 and the logistics involved in reaching out to distances was the background of the discussion, yesterday. That is why I submit to you to take the sense of the House in the matter. There is no question of discussion that this is not the tradition of suspending the Question Hour. Sometimes, as the Chair rightly observed, the House is adjourned because of disruptions. It had happened for ten days. But my request is not to call it as a 'disruption'. If the Chair takes the sense of the House and if everybody agrees to it, then, let us go by that and complete it by 10' clock. But if the Chair decides otherwise, the Government has no problem either way. But the understanding reached yesterday was this. ... (Interruptions)

MR. CHAIRMAN: Venkaiah*ji*, this matter has been discussed, this morning, with your colleague. The point is, there are different views. The Chair is aware that there are different views. There may be more people of one view and less people of one view. For the Chair, it is very difficult to decide. The core matter is कि हमारे पास समय है कि नहीं उन दोनों बिलों को खत्म करने के लिए। जजमेंट यह है और यह चीज डिटेल में डिस्कस हुई है कि हमारे पास समय है, तो फिर अपनी जो प्रैक्टिस है कल कोई दूसरा खड़ा हो जाएगा और कहेगा कि सेंस ऑफ हाउस यह है कि आप प्रश्नकाल मत चलाइए, तो बड़ी मुश्किल हो जाएगी। चेयर की पोजिशन एप्रिशिएट कीजिए। The Chair is assuring the Members that there is enough time to go through the procedures. हमारे पास अमेंडमेंट्स अभी आ रहे हैं। जब तक वे अमेंटमेंट्स सर्कूलेट नहीं होंगे तो दूसरा ऑब्जेक्शन उठ जाएगा।

DR. V. MAITREYAN: Sir, there may be enough time. But there should be enough number too at the time of voting. ... (Interruptions)...

MR. CHAIRMAN: We appreciate the requirement, Maitreyanji. We appreciate the requirement. But the amendments are still coming in. I have just announced कि साढ़े ग्यारह बजे तक अमेंडमेंट्स हम लेंगे, उसके बाद नहीं लेंगे। तो बगैर अमेंटमेंट्स के आप कैसे उस पर कोई कार्यवाही करेंगे? Amendments have to be circulated. So, please understand the practicality. ... (Interruptions)... Sharadji, may I request you to please allow the Question Hour to run. ... (Interruptions)... Q. No. 521.